

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI**

**C I R C U L A R**

It was observed during the surprise inspection round taken by Ld. Special Judge (PC Act) CBI, Ms. Nirja Bhatia, that some of the staff members are not adhering to the guidelines issued time to time regarding social distancing and were in fact found dangerously close to each other in various corners of the Court premises, which increases the risk of catching the contagious disease of Covid-19. This is a violation of the guidelines issued by the Government, Hon'ble High Court of Delhi as well as Ld. District & Sessions Judge, RADC. Hence, the Branch Incharge of the various Branches functioning in this Court are directed to conduct frequent briefings so that the Court Staff strictly follows the guidelines relating to social distancing.

Any violation of the guidelines in future will be viewed seriously.

This issue with the prior approval of the Ld. District & Session, Judge-cum-Spl. Judge (PC Act) (CBI), RADC.

This is a computer generated copy and does not require signatures.

Sd/-  
**(Ashok Kumar)**  
ACJ-Cum-ACMM,  
Rouse Avenue District Court, New Delhi

No.E-10450-10512/CTB/RADC/2020

Dated 28.08.2020

***Copy forwarded digitally for information to :-***

1. All the Judicial Officers at Rouse Avenue District Court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
3. The In-charge, Care-Taking Branch, RADC, New Delhi.
4. All Branches at RADC, New Delhi.
5. The P.S. to District & Sessions Judge, RADC, New Delhi.
6. Concerned File.

Sd/-  
**ACJ-Cum-ACMM,**  
Rouse Avenue District Court, New Delhi